

10

C.A.T. Bench, Jaipur

Date of Order	Orders
<u>28-10-2002</u>	Mr. A. P. Mathur, Counsel for the applicant. Mr. V. D. Sharma, Counsel for the respondents. List it on 28-11-2002. Be noted that no adjournment shall be granted. M. L. CHAUHAN MEMBER (JUDICIAL) (H. O. GUPTA) ADMINISTRATIVE MEMBER
<u>28-11-02</u>	Mr. P. P. Mathur Counsel for applicant. Mr. V. D. Sharma Counsel for respondents. Learned Counsel for applicant says that after filing the OA, respondents have rejected the representation of the applicant against the seniority list and also persons junior to the applicant have been given promotion. He says that in view of this development, he has advised his client to withdraw this application and file a fresh OA & the applicant wants to withdraw this OA. Consequently, this OA is dismissed as withdrawn. The applicant shall be at liberty to challenge the above orders by way of filing a fresh application. A. P. NAGRATH ADMINISTRATIVE MEMBER G. L. GUPTA VICE CHAIRMAN

copy sent
Shri

vide 264, 265

dated 2/12/02